

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 28-05-2021

MORNING SESSION

SL. No.	CASE NO.	
1	F.D.P.	04/2007
2	O.S.	166/14
3	LAC	28/15
4	O.S.	301/07
5	O.S.	879/07
6	Ex.	4/2015
7	O.S.	638/16
8	O.S.	668/16
9	O.S.	126/20
10	O.S.	643/20
11	O.S.	981/20
12	M.A.	21/20
13	M.A.	25/20
14	O.S.	625/06
15	O.S.	76/09

AFTERNOON SESSION

1	O.S.	126/19
2	R.A.	13/20
3	O.S.	739/20
4	O.S.	1010/20
5	O.S.	715/16
6	O.S.	791/16
7	O.S.	832/16
8	O.S.	637/18
9	Misc.	46/19
10	O.S.	392/20
11	O.S.	54/15
12	O.S.	96/19
13	O.S.	159/19
14	O.S.	484/10
15	O.S.	28/11

Prl. Senior Civil Judge & JMFC,
Devanahalli.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.

Cause List - Dated 28-05-2021.

MORNING SESSION		
HEARING		
Case Numbers		
1.	O.S.	507/2020
2.	O.S.	535/2020
3.	O.S.	907/2020
4.	M.A.	5/2021
5.	O.S.	90/2021
6.	O.S.	715/2013
7.	O.S.	66/2014
8.	O.S.	95/2007
9.	O.S.	342/2010
10.	O.S.	272/2012
11.	M.C.	29/2020
12.	O.S.	2342/2006
13.	F.D.P.	23/2013
14.	O.S.	713/2019
15.	O.S.	664/2012
AFTERNOON SESSION		
16.	O.S.	314/2016
17.	O.S.	111/2018
18.	O.S.	2076/2006
19.	O.S.	401/2009
20.	O.S.	437/2010
21.	Misc.	2/2013
22.	O.S.	6/2015
23.	O.S.	448/2016
24.	O.S.	851/2019
25.	O.S.	781/2019
26.	O.S.	917/2019
27.	O.S.	687/2014
28.	O.S.	837/2006
29.	O.S.	579/2015
30.	O.S.	317/2016

I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.





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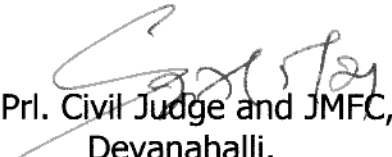
II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI		
CAUSE LIST DATED 28-05-2021		
MORNING SESSION		
Sl.No.	Case Type	Case No./year
1	L.A.C.	168/2006
2	L.A.C.	132/2006
3	L.A.C.	147/2006
4	L.A.C.	161/2006
5	L.A.C.	172/2006
6	O.S.	965/2007
7	O.S.	592/2010
8	O.S.	396/2011
9	O.S.	437/2011
10	L.A.C.	195/2006
11	O.S.	65/2014
12	O.S.	390/2014
13	O.S.	428/2014
14	O.S.	553/2014
15	FDP	17/2015
AFTERNOON SESSION		
16	O.S.	174/2017
17	L.A.C.	33/2017
18	O.S.	351/2017
19	O.S.	460/2019
20	O.S.	50/2017
21	L.A.C.	134/2006
22	L.A.C.	156/2006
23	L.A.C.	157/2006
24	L.A.C.	158/2006
25	O.S.	190/2016
26	O.S.	578/2010
27	Misc	9/2017
28	O.S.	622/2009
29	O.S.	679/2009
30	O.S.	297/2013

Devi 7/5/21

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

In the Court of Pri. Civil Judge and JMFC, Devanahalli Cause List
Dated 28-05-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. O.S.831/2008 2. EX 4/2019 3. O.S.379/2020 4. C.C.5028/2019 5. CMIS 34/2018 6. CMIS 3/2018 7. PCR 441/2016 8. C.C.3682/2018 9. C.C.1712/2018 10. C.C.431/2018 11. C.C.2089/2018 12. C.C.1851/2018 13. C.C.4466/2018 14. C.C.5460/2018 15. C.C.1016/2018	<u>HEARING</u> 1. C.C.1716/2018 2. C.C.3164/2018 3. C.C.2084/2018 4. C.C.2364/2018 5. C.C.3462/2018 6. C.C.1714/2018 7. C.C.3217/2018 8. C.C.68/2018 9. C.C.727/2018 10. C.C.2174/2012 11. C.C.449/2018 12. C.C.726/2018 13. C.C.5342/2018 14. C.C.1951/2018 15. C.C.211/2018


Pri. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 21-05-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 28-05-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CIVIL CASES
<p align="center"><u>SUMMONS</u></p> <p>1. C.C.2865/2017 2. C.C.5563/2019</p> <p align="center"><u>STEPS</u></p> <p>3. O.S.484/2018 4. O.S.532/2018</p> <p align="center"><u>SETTLEMENT</u></p> <p>5. O.S.184/2012 6. O.S.826/2013 7. O.S.754/2014</p> <p align="center"><u>HEARING</u></p> <p>8. C.C.378/2009 9. P.C.R.32/2016 10. Cr.10/2021 (VNPS) 11. Cr.48/2020 (CPS) 12. O.S.518/2016</p> <p align="center"><u>NOTICE</u></p> <p>13. C.C.127/2021 14. Crl.Mis.94/2021 15. O.S.208/2016</p>	<p align="center"><u>HEARING</u></p> <p>1. O.S.240/2017 2. O.S.210/2019 3. O.S.340/2019 4. O.S.596/2015 5. Ex.2/2019 6. O.S.188/2020 7. O.S. 550/2020 8. O.S.34/2015</p> <p align="center"><u>SUMMONS</u></p> <p>9. O.S.377/1997 10. O.S.732/2012 11. O.S.408/2018 12. O.S.64/2019 13. O.S.26/2020 14. O.S.86/2020 15. O.S.174/2021</p>

NOTE: All the advocates are requested to strictly follow SOP dated 21/05/2021 issued by the Hon'ble High Court of Karnataka.



**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**